

GOVERNMENT OF INDIA
MINISTRY OF LAW & JUSTICE
RAJYA SABHA
QUESTION NO 21.12.2009
ANSWERED ON
PENDING CHEQUE BOUNCE CASES

3477

Shri Rajeev Chandrasekhar

Will the Minister of LAW & JUSTICE be pleased to state :-

- (a) the estimate*!number of pending cheque bounce cases in lower courts, State-wise;
- (b) whether Government considering to set up Fast Track Courts to deal with such cases; and
- (c) if so, by when this exercise is likely to be completed?

ANSWER

MINISTER OF LAW & JUSTICE

(DR. M. VEERAPPA MOILY)

- (a): Such information is not being maintained centrally.
- (b): There is no such proposal at present.
- (c): Does not arise.